

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 150 of 2020 (SZ)

Tribunal on its own motion
SUO MOTU Based on the News item
in Dinamalar Tamil Newspaper, Chennai
Edition dated 07.08.2020, " Puthagaram
Thangal Lake is endangered to disappear in maps".

...Applicant

Versus

The Principal Secretary to Govt.,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009 and Others.

...Respondent(s)

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**Filed by
Thiru. Sai Sathyajith,
Advocate, Chennai.**

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1. The Principal Secretary to Govt.,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009 & ors.

...Respondents

**REPORT FILED ON BEHALF OF THE 5TH RESPONDENT - TAMIL
NADU POLLUTION CONTROL BOARD**

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, Christian, aged about 56 years, having office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the Report on behalf of the 5th respondent, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed an order dated 26.04.2022 and directed inter alia that:

"Para 4. The Pollution Control Board also has not filed their independent report regarding the nature of pollution caused to the lake and the steps for retrieving the same. From the news item, it appears that the big size lake has shrunk almost to the vanishing point. Therefore, the District Collector, Chennai is directed to file a report setting out the details with respect to the 1) size of the lake originally and its size today, 2) pollutions alleged as per the newspaper report, 3) whether the directions given by the Pollution Control Board are executed, 4) what is the action plan by the Revenue Authorities

J. Josephine Sahayarani
20/5/2022

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.**

including the Public Works Department for restoring the lake and maintaining the same in future “

3. It is respectfully submitted that in order to comply the said NGT order dated 26.04.2022, the said Puthagaram Thangal Lake was inspected by the DEE, TNPCB, Ambattur on 04.05.2022 & 05.05.2022 and during inspection the following are observed:

- i. The Puthagaram Lake was bifurcated by the Chennai Bypass road. Eastern side of lake is dry condition and western side of lake is with water.
- ii. The CMWSSB sewage pumping station is located adjacent to the west side lake on the east side.
- iii. Samples were collected at 2 locations of the lake and sent for analysis
- iv. Construction & demolition wastes and littering of solid wastes from the local residents were noticed on the lake bund along the service road.
- v. The lake is fully covered by water hyacinths.
- vi. As littering of solid waste and construction & demolition debris were seen scattered on the outside boundary of the lake along the service road, necessary action has to be taken by the Greater Chennai Corporation & Public Works Department to protect the lake from littering of waste by the local residents.

4. It is further submitted that, the water samples were collected at Puthakaram Thangal Lake on 05.05.2022 and the parameters ranges are pH- 7.07 to 7.21, TSS(mg/l) - 16 to 24, BOD(mg/l) - 5 to 7, Dissolved Oxygen(mg/l) - 5.1 to 5.4, Fecal Coliform (MPN/100ml) - 40 to 78, Total Coliform (MPN/100ml) – 210 to 230.

The parameters such as pH, COD, BOD, TDS, Fecal Cloiform, E-Coli & Total Coliform present in the water samples were compared with the tolerance limit for Inland surface water subject to pollution IS:2296-1982. From the report of analysis, it is found that the Total Coliform were within the standards prescribed by the Inland surface water and the BOD value

J. J. 20/5/22
20/5/22
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
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varied in the range of 5 to 7 mg/l as against the permissible level of less than 3 mg/l. Further it was found that the water is meeting the standards prescribed for drinking water source with conventional treatment followed by disinfection (Class C) except for the tolerance limit of BOD.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to pass such further or other orders as this Hon'ble tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. Josephine Sahayarani
20/5/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

J. Josephine Sahayarani
20/5/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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**REPORT FILED ON BEHALF OF THE
5TH RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru. Sai Sathyajith
Advocate, Chennai.

Date: 23.05.2022

Date of hearing: 05.07.2022

